

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Hon'ble Chief Justice's Secretariat)

**Subject:- Promotion of Section Officers in Subordinate Courts of Kashmir Division (including Leh & Kargil Districts of UT of Ladakh).**

**ORDER**

No. 743 of 2022/Psy

Dated 01-07-2022

Sanction is hereby accorded to the promotion of the following Head Assistants in Subordinate Courts of Kashmir Division (including Leh & Kargil Districts of UT of Ladakh) to the posts of Section Officer in the pay Level – 7 (44900-142400) :

S. No.	Name and designation of the promotee official	Effective date of promotion	Date of monetary benefits
1.	Sh. Reyaz Ahmad Rather, Nazir, in the Court of CJM, Kulgam.	As Senior Assistant w.e.f. 01.02.2019. Consequently, he shall be accorded seniority standing on the day of his notional promotion.	From the date of issuance of formal order.
2.	Sh. Syed Abid Hussain Rizvi, Nazir, in the Court of CJM Court, Handwara	01.04.2022	From the date of issuance of formal order.
3.	Sh. Sheikh Manzoor -ul- Hassan, Nazir, in the Court of CJM, Bandipora	01.04.2022	From the date of issuance of formal order.
4.	Sh. Abdul Majid Moona, Head Assistant, under transfer to District Srinagar.	01.04.2022	From the date of issuance of formal order.
5.	Ms. Tsering Tsomo, Head Assistant, in the Court of CJM, Leh	01.05.2022	From the date of issuance of formal order.

**Note:-** Posting orders of the promotees shall be issued separately.

(By Order of the Hon'ble Chief Justice).

(Rajeev Gupta)

Principal Secretary to  
Hon'ble the Chief Justice

No.: 612-19/Psy-617 Dated: 01-07-2022

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Pr. District & Sessions Judge, Srinagar/ Budgam/ Pulwama.
5. CJM/Sub Judge, Handwara/ Bandipora/ Kulgam/ Leh.
6. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
7. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
8. Order file.

Principal Secretary to  
Hon'ble the Chief Justice